

Year	Source/ Grade	Notified price (including all levies) for domes- tic sale  (INR)	Export rate/tonne (including all years)	
			Nepal  (INR)	Bangla- desh  (INR)
92-93	Raniganj Steam 'B'	883.04	1275.20*	1245.48**
93-94	Raniganj Steam 'B'	923.68	1204.30*	1235.24**
	Dhankuni Coal fines	1058.00	1058.00*	
	BCCL Wash ery Gr. 3 Steam	593.25	756.00(Ex Colly.)	
94-95	Raniganj Steam	968.34	1251.50	1251.00**
	Dhankuni Coal fines	1058.00	1175.00*	
	BCCL Was- hery Gr. 3 Steam	632.25	906.00 (Ex. Colly.)	

\* After excluding rail freight upto Raxaul border.

\*\*After excluding rail freight up to Gede border.

#### LPG Bottling Plant

\*107. SHRI BALRAJ PASSI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of L.P.G. bottling plants functioning in the country as on December 31, 1995;

(b) whether there is any proposal to set up some more such plants;

(c) if so, the details and locations thereof;

(d) whether safety measures are properly implemented in the bottling plants for workers welfare; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) A total number of 84 LPG bottling plants belonging to Public Sector Undertaking Oil Companies are operating in the country as on 31.12.1995.

(b) and (c). Requisite information is given in the enclosed Statement.

(d) and (e). Yes, Sir. To ensure plant safety and thereby safety of workers, the following is provided for in the bottling plants depending upon the size and safety requirements:

- (1) Adequate green belt all around the plant.
- (2) Pressurised hydrant system.
- (3) Medium velocity sprinkler system with adequate heat detection device having remote/local operated deluge valves.
- (4) Remote operated valves on LPG product lines
- (5) Gas detection system.
- (6) Vapour extraction system.
- (7) Regular checks by explosimeters.

In additions to the above, workers are also provided for safety protection by providing hand gloves and shoes also.

#### STATEMENT

*Location Planned for Setting up new LPG Bottling Plants as per the 8th Plan Proposals:-*

Location	State	Oil Company	Capacity in TMTPA
1.	2.	3.	4.
Guwahati*	Assam	IOC	22*
Sikkim	Sikkim	IOC	5
Mizoram	Mizoram	IOC	5
Manipur	Manipur	IOC	10
Tripura	Tripura	IOC	5
Calcutta	West Bengal	IOC	44
Calcutta	West Bengal	BPC	22
Raiganj	West Bengal	BPC	10
Burdwan	West Bengal	BPC	10
Cuddapah	Andhra Pradesh	IOC	44
Madras	Tamil Nadu	IOC	66
Madras	Tamil Nadu	HPC	22
Madras	Tamil Nadu	BPC	22
Madurai	Tamil Nadu	IOC	22
Trichi	Tamil Nadu	IOC	22

\* Already commissioned.

1.	2.	3.	4.
Thanjavur	Tamil Nadu	BPC	10
Vellore	Tamil Nadu	BPC	10
Quilon	Kerala	IOC	22
Akola	Maharashtra	IOC	44
Ahmedabad*	Gujarat	BPC	34*
Ahmedabad	Gujarat	IOC	32
Bhavnagar	Gujarat	IOC	44
Delhi	U.T. Delhi	IOC	88
Bikaner	Rajasthan	IOC	22
Patiala	Punjab	IOC	34
Farrukabad	Uttar Pradesh	IOC	22
Ameerut	Uttar Pradesh	BPC	22
Ferozabad	Uttar Pradesh	BPC	10
Jhansi	Uttar Pradesh	BPC	10
Total			735

\* Already commissioned.

*Locations Planned for setting up new LPG Bottling Plants Under Revamping/Resettlement Proposals or Against Specific Approvals of Ministry of Petroleum and Natural Gas.*

Location	State	Oil Company	Capacity TMTPA
1.	2.	3.	4.
Secunderabad	Andhra Pradesh	IOC	26
Beigam	Karnataka	IOC	12
Manmad	Maharashtra	IOC	34
Trisundi	Uttar Pradesh	IOC	10
Sultanpur	Uttar Pradesh	BPC	10
Peruncherry	Tamilnadu	IOC	10
Port Blair	Andaman & Nicobar	IOC	5

1.	2.	3.	4.
Leh	Jammu & Kashmir	IOC	3
Bongai-gaon	Assam	BRPL	22
Dimapur	Nagaland	IOC	5
Meghalaya	Meghalaya	IOC	5
Arunachal Pradesh	Arunachal Pradesh	IOC	5
Jammu & Kashmir	Jammu & Kashmir	IOC	44
Buldana	Maharashtra	BPC	10
Mangalore	Karnataka	HPC	10
Dewas	Madhya Pradesh	BPC	22
Bina	Madhya Pradesh	BPC	10
Gwalior	Madhya Pradesh	BPC	10
Begusarai	Bihar	BPC	22
Purnea	Bihar	HPC	10
Total			285

[English]

### 20 Point Programme

\*108. DR. KARTIKESWAR PATRA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the progress made with regard to 20 - point programme, State-wise during 1993-94, 1994-95 and 1995-96; and

(b) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION ( SHRI BAL RAM SINGH YADAVA ) : (a) and (b). On the basis of the information received from the States / UTs, the State/UT - wise details regarding the progress made in the implementation of the Twenty Point Programme with reference to the items that are monitored on a monthly basis are given in the enclosed statement.